

Dated :- 07.09.2018

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs): DELHI

NOTICE

All the Nine (09) candidates whose results are kept in abeyance, pending for further inquires and verification of their identities, are requested to appear in person before the Sub-Committee (JJA Recruitment 2017-18) on **12.09.2018 at 4:00 PM** in the Chamber of Room No. 209, IInd Floor, Tis Hazari Courts, Delhi. They are further directed to bring all original certificates including the identity proofs. In case the candidates would not appear on the given date, it will be presumed that they have no explanation and their candidature shall be rejected without any further intimation from this office.

Sd/-
(Chairperson-Sub Committee)
O/o District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi